

Tripathi, Shri Kamalapati

Varma, Shri Jai Ram

Venkatasubbaiah, Shri P.

Verma, Shrimati Usha

Virbhadr Singh, Shri

Yadav, Shri Ram Singh

Zainul Busher, Shri

MR. CHAIRMAN: Subject to correction, the result** of the division is: Ayes:40; Noes:109. The 'Noes' have it; the 'Noes' have it.

The motion was negatived.

MR. CHAIRMAN: Shall we take up the consideration motion of the Bill?

SHRI P. VENKATASUBBAIAH: If the House permits, we can at least take up the consideration motion of the Bill.

MR. CHAIRMAN: We are trying to correct the voting figures. Instead of just sitting quietly, we can make use of the time that is available to us for that.

SHRI GEORGE FERNANDES: It is already past 3-30 P.M. There is the Private Members' business to be taken up now.

MR. CHAIRMAN: I will not trespass upon the Private Members' business time.

SHRI GEORGE FERNANDES: Let us take up the Private Members' business.

MR. CHAIRMAN: We will take up the Private Members' business now.

**The following Members also recorded their votes:

YES: Sarvashri R. L. P. Verma, Satyanarayan Jatta, E. Balanandan, Kumbha Ram Arya, Trilok Chand, D. B. Singh, Shiv Sharan Verma, Dinen Bhattacharya, Bhogendra Jha and T. R. Shamanna;

NOES: Sarvashri Zail Singh, R. Y. Ghorpade, Madhusudan Vairale, P. Rajagopal Naidu, Chingwang Konyak, Keshorao Pardhi, Ranabir Singh, R. Muthu Kumaran, B. Devarajan, A. Senapathi Gounder, S. A. Dorai Sebastian and Girdhari Lal Vyas.

We will take up the rest of the business regarding this Bill tomorrow.

SHRI P. VENKATASUBBAIAH: What I suggested was that at least the consideration motion be taken up today. It will not take more than two minutes.

MR. CHAIRMAN: We will take it up tomorrow. We have to take up the Private Members' business now.

SHRI KRISHNA CHANDRA HELDER (Durgapur): Sir, you are taking up the non-official business at 3-40 p.m. So, I request you to extent it by 10 minutes beyond 6 O'Clock.

MR. CHAIRMAN: I shall have no objection if the House wants to sit for 10 minutes more. I shall have no objection to that.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

THIRD REPORT

SHRI T. R. SHAMANNA (Bangalore South): I beg to move:

"That this House do agree with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd July, 1980."

MR. CHAIRMAN: The question is:

"That this House do agree with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd July, 1980."

The motion was adopted.
